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Date: 24/10/2025

## Usha India Ltd. Vs Indian Bank And Ors.

## Miscellaneous Appeal No. 231 Of 2009

Court: Debts Recovery Appellate Tribunal, Delhi

Date of Decision: Dec. 2, 2010

Acts Referred:

Debts Recovery Tribunal (Procedure) Rules, 1993 â€" Rule 7

**Citation:** (2011) 2 BC 184

Hon'ble Judges: J.M. Malik, J

Bench: Single Bench

Final Decision: Dismissed

**Judgement**